

(b) to (e) National Green Tribunal (NGT) in its order dated 17.04.2014, directed the Chief Secretary, Government of Meghalaya and the Director General of Police, State of Meghalaya to ensure that rat-hole mining/illegal mining in Meghalaya is stopped forthwith and no illegal transport of coal takes place.

Government of Meghalaya, Mining and Geology Department had forwarded a copy of draft Mining Guidelines for regulating coal mining activities in Meghalaya as ordered by NGT. However, the guidelines submitted by the Government of Meghalaya were not in conformity with the existing statutory provisions of MMDR Act, 1957. Hence the Government of Meghalaya was asked to reframe the guidelines. Government of Meghalaya has not submitted modified guidelines.

#### **Rehabilitation of farmers affected by Singareni Collieries**

4. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of COAL be pleased to state:

(a) whether Government is aware that farmers affected by Singareni Collieries OCP-4 project have not been rehabilitated properly; and

(b) if so, what steps are being taken to help the victims?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) and (b) Medapalli Opencast Mine in Ramagundem-I Area of Karimnagar District which is locally known as OCP-4 is in operation with remaining life of 4 to 5 years only. No such issue of rehabilitation is involved in this mine.

#### **Transportation of coal**

5. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of COAL be pleased to state:

(a) whether Government has any plan to ship the coal through coasts;

(b) if so, the details and the findings thereof; and

(c) whether shipping of coal through coast is considered economic than through railways?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) and (b) As part of the National Perspective Plan, April 2016, coastal shipping potential of 140 MMTPA of coal has been identified. The identified potential will be from despatch of coal from the mines of Mahanadi Coalfields Limited in Odisha to the coastal power plants in Southern and Western Maritime States using the rail-sea-rail route.

An Inter-Ministerial Committee (IMC) was constituted on 14th March, 2016 to develop a strategy and implementation roadmap for the coastal shipping of coal and other commodities/products.

(c) As part of the National Perspective Plan, April 2016, it has been estimated that the cost per tonne per km by coastal shipping is lower than that by rail for coal movement through identified routes as above.

#### **Supply of coal by CIL**

6. SHRI MOHD. ALI KHAN: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited (CIL) has not supplied at least 65 per cent of the quantity assured in the Letter of Assurances issued to the projects;

(b) if so, the details thereof and the reasons therefor;

(c) whether even the minimum quantity is not dispatched because of inadequate wagon allotment and dispatch by railways; and

(d) if so, the details thereof and the steps being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) and (b) As per the extant policy of Government, coal is supplied from CIL sources to various power plants in the country under Fuel Supply Agreement (FSA) as per quantity and quality of coal specified therein. Under FSA, coal supply has been assured to the tune of 90% and 80% of committed quantity for Thermal Power Plants (TPPs) commissioned up to March, 2009 and after March, 2009 respectively. As per the letter dated 17.07.2013, CIL was directed to sign FSAs for the domestic coal quantity of 65%, 65%, 67% and 75% of ACQ for the remaining four years of the Twelfth Plan for the power plants having normal coal linkages.

By and large, CIL has been dispatching more than 95% of the targets fixed in the supply plan finalised as part of Annual Plan by Ministry of Coal. Coal despatch to Power Utilities has been 95% of targets in 2013-14, 2014-15 and 2015-16 (details in the table below):

#### *Despatch of coal and products to power utility sector from CIL*

(in Million Tonnes)

Year	Target	Despatch	Mat (in %)
2013-14	376.18	353.83	95
2014-15	404.38	385.39	95
2015-16 (Provisional)	430.68	408.75	95